

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP NO. (IB)-16(PB)/2017**

**IN THE MATTER OF:**

Anil Mahindroo & anr.

... Applicant/petitioners

Vs.

Earth Iconic Infrastructures Pvt. Ltd ... Respondents

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 22.12.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Shri R. Varadharajan,**  
**Hon'ble Member(Judicial)**

**ORDER**

By Order of the Bench, the matter is listed on 12.01.2018



**(Nirmala Vincent)**  
**Court Officer**

01.12.2017  
V. Sethi